

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BRIPRANIL INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of Corporate Debtor	Bripranil Industries Limited
2	Date of incorporation of Corporate Debtor	10/04/1974
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata, West Bengal under the Companies Act, 1956
4	Corporate Identity No. (CIN) , of Corporate Debtor	U52335WB1974PLC029085
5	Address of the registered office and principal office (if any) of corporate debtor	Registered office: 22, Biplabi Rash Behari Bose Road, 4 th Floor, Room No-41, Kolkata -700 001 Plant Address: 1. No. 58-59 Khata No. 629-549 Magadi Road Sankadakatte, Bangalore - 560091 2. Sr. No. 2, Srigandada Kavalu, Magadi Main Road, Sunkadakatte, Bangalore - 560091 Address other than registered office where all or any books of account and papers are maintained: N.A.
6	Date of closure of Insolvency Resolution Process	11.01.2021 (180 days ended on 15.06.2020)
7	Liquidation commencement date of corporate debtor	11.01.2021
8	Name and registration number of the insolvency professional acting as liquidator	Abhijeet Jain, Regn. No.: IBBI / IPA-002 / IP-N00173 / 2017-18/10445
9	Address and e-mail of the liquidator, as registered with the Board	Diamond Chamber, 4, Chowringhee Lane, Block -I, 4 th Floor, Suite # 4M, Kolkata, West Bengal -700016; Email Id: ajasso@rediffmail.com
10	Address and e-mail to be used for correspondence with the liquidator ,	Abhijeet Jain, Diamond Chamber, 4, Chowringhee Lane, Block-I, 4 th Floor, Suite # 4M, Kolkata, West Bengal-700016 E-mail:bripranil.liquidator@gmail.com

11	Last date for submission of claims	10.02.2021
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Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **BRIPRANIL INDUSTRIES LIMITED** on **11.01.2021** under section 33 of the Insolvency & Bankruptcy Code, 2016.

The stakeholders of **BRIPRANIL INDUSTRIES LIMITED** are hereby called upon to submit their claims with proof on or before 10.02.2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:

<http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proof of claims shall attract penalties.

Mr. Abhijeet Jain
Liquidator of Bripranil Industries Limited
IBBI/IPA-002/IP-N00173/2017-18/10445

Date : 13.01.2021
Place : Kolkata